## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(I.B)No.213/KB/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th May, 2017, 10.30 A.M

Transaction of the second	2 tet 00.50	7.34		
Name	of the Company	Stewarts and Lloyds o	f India Ltd.	
Under Section		10		IBC
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
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2	Send.	ep kuman Guran	INTERIN RESC WILLIAM KOKE	18/05/2017 Esson Jen
ĵ	Menja B Sælehi	huteria ila Nondomb	Crelitor. RDERBoight Const	). 19/5/17.

Ld. Counsels on behalf of the Corporate Debtor and Secured Creditor, Bright Construction as well as IRP, Mr. Sandeep Kumar Gupta is present.

IRP has filed progress report, which may be taken on record. List the matter on 05/07/2017.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)

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